REVISION OF FOURTH PLAN FOR REDUCING OUTLAYS ON PLAN PROJCETS

- 132. SHRI VENIGALLA SATYANARA: YANA: Will the Minister of PLANNING be pleased to state:
- (a) whether the Fourth Five Year Plan is under revision with a view to reducing the outlays on plan projects; and
- (h) if so, the reasons which necessitated the downward revision of the Plan?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) No. Sir.

(b) Does not arise.

85

ANNUAL PLANS FOR STATES

- 133. SHRI K. L. N. PRASAD: Will the Minister of PLANNING be pleased to state:
- (a) whether it is a fact that the Planning Commission has finalised the annual plans for 1972-73 of all the 21 States;
- (b) if so, what will be the total outlay of the plans; and
- (c) the total Central assistance likely to be provided for these plans?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) Yes, Sir.

- (b) A total outlay of Rs. 1601.75 crores has been approved for Annual Plans 1972-73 for States.
- (c) An amount of Rs. 718.66 crores has been allocated as Central assistance for 1972-73 Annual Plans of States.

MACHINERY TO AVERT THREATENED CLOSURE OF INDUSTRIAL UNDERTAKINGS

- 134. SHRI K. L. N. PRASAD.: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:
- (a) whether there is any proposal under the consideration of the Government of India to set up a suitable machinery that could help in averting threatened closure of Industrial undertakings;
 - (b) if so, the details of the scheme; and

(c) whether labour representatives will be associated with such a machinery?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT (PROF. SIDDHESHWAR PRASAD): (a) to (c) The matter is engaging the attention of Government.

12 Noon

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

DEMONSTRATION IN FRONT OF THE HEADQUARTERS OF THE INTERNATIONAL CONTROL COMMISSION AT SAIGON

2/LT. K. P. SINGH DEO (Orissa): Sir, I beg to call the attention of the Minister of External Affairs to the demonstration in front of the headquarters of the International Control Commission at Saigon by a number of South Vietnamese to protest against the Indian Chairmanship of the Commission.

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): Sir, consequent on the upgradation of our mission in Hanoi to Embassy level on January 7, 1972, on a reciprocal basis, a number of hostile demonstrations in front of the I.C.S.C. Head-quarters and our Consulate-General in Saigon have taken place.

Two demonstrations had earlier taken place in front of the I.C.S.C. Headquarters on the llth January, 1972 and 23rd February, 1972. The latest incident took place on the morning of March 14, 1972, when South Vietnamese local employees of the I.C.S.C. struck work and displayed slogans on the walls of the Indian Delegation building demanding immediate replacement of Indian Delegation on the I.C.S.C.

As repeatedly pointed out earlier, India's decision to raise the level of its mission in Hanoi was not in any way directed againt South Vietnam. It was in recognition of the realities of the situation and in exercise of our sovereign rights. The I.C.S.C. in Vietnam is an international body created by the nations participating in the Geneva Conference of 1954